

ITEM NO.102 (PH)

COURT NO.8

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 2261-2262/2012

MOHAMMED YASSIN

APPELLANT (S)

VERSUS

RAMIZABI ETC. ETC.
(WITH OFFICE REPORT)

RESPONDENT (S)

WITH
CONMT.PET. (C) NO. 485-486/2011 IN C.A. NOS. 2261-2262/2012

C.A. NO. 2498/2012
(WITH OFFICE REPORT)

Date : 14/10/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE N.V. RAMANA

For Appellant(s)
CA 2261-62/12 &
Conmt.Pet.485-486/11

Mr. Vijay Hansaria, Sr. Adv.
Mr. G. Balaji, Adv.
Ms. Shiva Vijaya Kumar, Adv.

CA 2498/12

Ms. Mahalakshmi Pavani, Sr. Adv.
Mr. G. Balaji, Adv.
Ms. Shiva Vijaya Kumar, Adv.

For Respondent(s)

Mr. V. Prabhakar, Adv.
Mr. R. Chandrachud, Adv.
Ms. Jyoti Parashar, Adv.

Mr. Ambar Qamaruddin, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. NOS.2261-2262/2012 AND CONTEMPT PETITION (CIVIL) NOS.
485-486/2011 IN C.A. NOS.2261-2262/2012

Heard the learned counsels for the parties.

Hearing concluded.

Judgment reserved.

C.A. NO.2498/2012

De-tagged.

List the matter tomorrow i.e. 15th October, 2015.

[VINOD LAKHINA]
COURT MASTER

[ASHA SONI]
COURT MASTER